Repealed by Act 36 of 1957.

THE PREVENTION OF CORRUPTION (AMENDMENT) ACT, 1950

No. XVI of 1950



An Act to amend the Prevention of Corruption Act, 1947

[10th March, 1950]

BE it enacted by Parliament as follows:-

- 1. Short title.—This Act may be called the Prevention of Corruptions Amendment) Act, 1950.
- 2. Amendment of section 1, Act II of 1947.—In sub-section (3) of section 1 of the Prevention of Corruption Act, 1947, for the words "three years" the words "five years" shall be substituted.

Price anna 1 or 11d.

QIPD-S1-1407 M of Law-5-10-50-3,500